

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 04.02.2019 (MONDAY)

Court – II
11:00 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain

For Hearing

2.	Comp. App. (AT) (Ins) No. 805 of 2018	Jaihind Automation Pvt. Ltd. Vs. J.J. Plastalloy Pvt. Ltd.	Sandeep Ranjan	
3.	Comp. App. (AT) No. 178 of 2018	IndraMuthuvel and Ors. Vs. S. Balasubramanian and Ors.	K.S. Mahadevan	V. Ramasubramanian, S. Gowthmam
4.	Comp. App. (AT) No. 238 of 2018	Ankit Mittal Vs. AnkitaPratisthan Ltd. & Ors.	Anna Malhotra	Raktim Gogoi
5.	Comp. App. (AT) No. 264 of 2018	Adroit Trade Pvt. Ltd. (Struck Off) Vs. ROC, Chennai	Nesar Ahmed Rohit Chaudhary	P.S. Singh
6.	Comp. App. (AT) No. 335 of 2018	Shri Santosh Meenakshi Textiles Pvt Ltd Vs Registrar Of Companies , Tamilnadu,Coimbatore	S. Ramachandran	Annu Singh,

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By Order

-sd/-

Registrar